

O.A. No. 752/06

28.7.2006.

Hon'ble Mr. P.K. Chatterji, A.M

Heard Sri R.P. Yadav counsel for the applicant  
and Sri P.N. Rai counsel for the respondents.

Order was issued by the Tribunal that records  
relating to the transfer particularly written consent  
of the applicant, was to be produced before the  
Tribunal. Learned counsel for the respondents submits  
that record is ready and he is seeking permission to  
file short counter affidavit with a desired records.  
Learned counsel for the applicant seeking 2 weeks time  
to go through the records.

List this case on 6.9.06.

O/R

No short C.A. has  
been received.

Submtd.

Manish/-

V.W  
30/8

*Manish*  
A.M

O.A. NO.752/06

6.9.06

Hon'ble Mr. P.K. Chatterji, A.M

Sri R.P. Yadav learned counsel for the applicant  
personally appears and says that he would not like to press  
this O.A. the grievance against which it was filed, has already  
been settled and therefore, he would like to withdraw the O.A.  
The O.A. is dismissed as withdrawn.

Sri P.N. Rai counsel for the respondents is present.

*Manish*  
A.M

Manish/-